

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1390 OF 2003

ORIENT PAPER & INDUSTRIES LTD.

Appellant (s)

VERSUS

STATE OF M.P. & ORS.

Respondent(s)

(With office report)

Date: 28/02/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Appellant(s)

Mr. R.F. Nariman, Sr.Adv.

Mr. Raju Ramachandran, Sr.Adv.

Mr. Prakash Shrivastava,Adv.

For Respondent(s) Ms. Vibha Datta Makhija,Adv.

UPON hearing counsel the Court made the following

O R D E R

During the course of hearing, it was brought to our notice that pursuant

to the order dated 15.12.2005, the appeal was heard and has been disposed of by

order dated 07.02.2006. It is stated by learned counsel for the appellant that an

appropriate challenge to the order shall be made before the concerned High Court

present and a prayer for transferring the writ petition to be heard along with the civil appeal shall be made.

The matter is adjourned by 14 weeks.

Aggarwal)

(Neena Verma)

(Vijay

Court Master

Court Master